

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

3.M.A. 1214/2018

M.A. 513/2018

M.A. 514/2018

In

C.P.1628/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **31.01.2019**

NAME OF THE PARTIES: Kundanbala Wd/o Ratilal Busa

v/s.

Himalaya House Co. Ltd.

SECTION 241-242 OF COMPANIES ACT, 2013.

ORDER

Wrongly on board. List this matter on 06.02.2019 as already ordered.

Sd/-

V. NALLASENAPATHY
Member (Technical)
/NP/

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)